

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1155/2017

New Delhi this the 31st day of July, 2017

Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)

Mohinder Singh Rohilla
(Postal Pensioner)
(Aged about 63 years)
R/o H.No. 972/27
Dev Nagar,
Sonapat Haryana State-131001.

...Applicant

(By Advocate: Sh. G.S. Lobana)

Versus

1. Union of India Through
Secretary, Ministry of Health &
Family Welfare, Nirman Bhawan,
New Delhi-110011
2. Additional Director (HQ)
Central Govt. Health Scheme
Sector XII, R.K. Puram
New Delhi-110022

...Respondents

(through Sh. Rajesh Katyal)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

When this matter was taken up for hearing today, learned counsel for the applicant Sh. G.S. Lobana submits that the applicant wishes to withdraw this OA.

2. Accordingly, this OA is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/